

to say that they ought to have been arrested. They say that it is contrary to the rules, that we must negotiate with them so far as the border is concerned, and that that is not the practice so far adopted. So far as digging is concerned, the hon. Minister says that there has been no digging.

Shri Bal Raj Madhok: It is there in the statement.

Shri S. M. Banerjee: The Home Minister of West Bengal says that that they have occupied land.

Shrimati Lakshmi Menon: In the statement, I have stated two or three times that the digging has all the time been on Pakistani territory.

Shri Tyagi: That is immaterial. May I point out to the House that digging of trenches on the border even on their own territory is a matter which should be taken notice of. That is clear. Obviously, the intention is known. Have we taken proper precautions? We cannot stop digging. I do not want them to stop digging. We cannot. Have we taken precautions on our side after we have noticed that they are digging trenches on the other side?

The Minister of Defence (Shri Krishna Menon): I did not want to intervene at this stage. There is an Army Corps in that area.

Shri S. M. Banerjee: This is for your consideration. Here is the statement of the hon. Home Minister of West Bengal: "Announcing this in the State Assembly today (28th March), the Home Minister Mr. Kalipada Mukerjee said that the land continued to be occupied by Pakistanis." Here, from the statement of the hon. Deputy Minister, it appears that nothing was occupied. I want to know one thing. In her statement, she has not clearly stated whether 200 Pakistani armymen have occupied the land. I want to know which statement is correct.

Mr. Speaker: What is the date of the statement?

Shri S. M. Banerjee: Announcing this in the State Assembly today—that is 28th March. Which is true?

Shrimati Lakshmi Menon. This is the information we got from the West Bengal Government this morning after 10 o'clock.

Shri Tyagi: We need not be afraid. There is the Army corps. They will look after.

Mr. Speaker: It is no longer a menace. As far as the border is concerned, the hon. Defence Minister has stated that all steps have been taken to safeguard the border. I do not give my consent to the adjournment motions.

12.25 hrs.

PAPERS LAID ON THE TABLE

STATISTICAL INFORMATION REGARDING
 WORKING OF PREVENTIVE DETENTION
 ACT, 1950

The Minister of State in the Ministry of Home Affairs (Shri Datar): On behalf of Shri Lal Bahadur Shastri, I beg to lay on the Table a copy of Statistical Information regarding the Working of the Preventive Detention Act, 1950, during the period from the 30th September, 1960 to 30th September, 1961. [Placed in Library. See No. LT-3623/62].

REPORT OF THE INDIAN DELEGATION
 TO THE FOURTEENTH WORLD HEALTH
 ASSEMBLY

Shri Datar: On behalf of Shri Karmarkar, I beg to lay on the Table a copy of Report of the Indian Delegation to the Fourteenth World Health Assembly held at New Delhi in February, 1961. [Placed in Library, See No. LT-3624/62].

12.25½ hrs.

HINDU MARRIAGE (AMENDMENT)
 BILL

OPINIONS

The Deputy Minister of Law (Shri Hajarnavis): I beg to lay on the Table Paper No. II to the Hindu Mar-